

OFFICE OF THE DISTRICT JUDGE
DAKSHIN DINAJPUR AT BALURGHAT
ENGLISH DEPARTMENT

ORDER

No. 122 /

Dated Balurghat, the 19th August, 2020

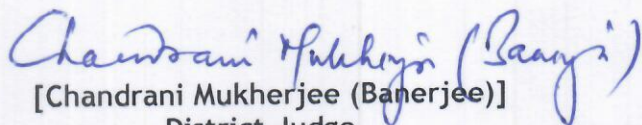
In pursuance of Memo. No. 285-CS/2020 dated 30.07.2020 and No. 287-CS/2020 dated 03.08.2020 of the Government of West Bengal and the direction received through email dated 24.07.2020 of the Registrar General, High Court, Calcutta, the 28th day of August, 2020 was declared suspension of all the judicial works (*save and except remand file of the Chief Judicial Magistrate, Dakshin Dinajpur at Balurghat and Additional Chief Judicial Magistrate, Gangarampur at Buniadpur, Dakshin Dinajpur*) as well as administrative work of the Dakshin Dinajpur District Judiciary by passing this Office earlier Order No. 108 dated 04.08.2020. But subsequently, the state wide complete lockdown on 28.08.2020 has been withdrawn by Memo. No. 289/CS/2020 dated 12.08.2020 of the Government of West Bengal.

Accordingly, "the suspension of all the judicial works as well as administrative work of the Dakshin Dinajpur District Judiciary" on 28.08.2020 (Friday) is hereby withdrawn.

This is partial modification of this Office Order No. 108 dated 04.08.2020.

A copy of this order be sent to the Hon'ble High Court at Calcutta through email. Considering the prevailing exceptional circumstances arising out of COVID-19 pandemic this order be circulated among all concerned via electronic mode of communication. In the emergent situation the order be also uploaded in the official website of the district judiciary for information to the Ld. Lawyers, Staff and litigant public at large by the System Officer immediately.

Inform concerned all.

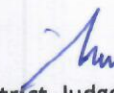

[Chandrani Mukherjee (Banerjee)]
District Judge
Dakshin Dinajpur at Balurghat

Memo. No. 791 (44)/G

Dated Balurghat, the 19th August, 2020

❖ Copy forwarded for information and taking necessary action to:

- 01-00) The Superintendent of Police, Dakshin Dinajpur
- 02-00) The CMOH, Dakshin Dinajpur at Balurghat
- 03-08) The Addl. Dist. & Sess. Judge, 1st / 2nd / 3rd / F.T. / Spl. Court, Balurghat / Buniadpur
- 09-10) The C.J.M / A.C.J.M, Balurghat / Buniadpur, Dakshin Dinajpur
- 11-00) The Civil Judge (Sr. Division), Balurghat
- 12-14) The Judicial Magistrate / 2nd Court, Balurghat / Buniadpur
- 15-16) The Civil Judge (Jr. Division), Balurghat / Buniadpur
- 17-21) The Judge-in-Charge of Nezarath/Accounts/CD / F & S / D.R.R, Balurghat
- 22-25) The Judge-in-Charge of Nezarath/Accounts/CD / F & S Buniadpur
- 26-00) The Secretary, District Legal Services Authority, Dakshin Dinajpur at Balurghat
- 27-00) The Principal Magistrate, JJB, Balurghat, Dakshin Dinajpur
- 28-00) The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat
- 29-00) The Secretary, Gangarampur Sub-Divisional Advocates' Bar Association, Buniadpur
- 30-31) The Secretary, Law Clerk Association, Balurghat / Buniadpur, Dakshin Dinajpur
- 32-39) The G.P./P. P./P.P.-in-Ch./A.P.P., Balurghat / Buniadpur, Dakshin Dinajpur
- 40-00) The Secretary, Moktiar Bar Association, Balurghat
- 41-42) The Court Inspector / GRO, Balurghat Court, Balurghat
- 43-00) District Judge's Vernacular Section, Dakshin Dinajpur at Balurghat
- 44-00) The System Officer, Balurghat, Dakshin Dinajpur


District Judge,
Dakshin Dinajpur at Balurghat